

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 12517/2014

BADRI NARAYAN (D) TH. LRS

Petitioner(s)

VERSUS

ADDITIONAL COMMISSIONER & ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

WITH

SLP(C) No. 13476/2014

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

Date : 07/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sansriti Pathak, Adv.

Mr. Utkarsh Kulvi, Adv.

Ms. Mukti Chowdhary, Adv.

Ms. Preetika Dwivedi, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All the three respondents (common to both the petitions) have failed to file the counter affidavit. Though the time stipulated for the same stands expired but the Ld. Counsel has mentioned that the counter affidavit is ready and shall be filed during one week's time. Registry to take the same on record, if so filed and shall process the matter to be listed before the Hon'ble Court.

(RACHNA GUPTA)
Registrar